

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

IB-388/ND/18

PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
11.07.2018

NAME OF THE COMPANY: M/s. Videojet Technologies (I) Pvt. Ltd. V/s.
Akash Pack Tech. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC 2016

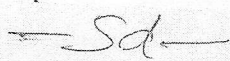
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Counsel for the Petitioner

ORDER

Order of the Hon'ble Apex Court SLP No. 15396/2018 has been received whereby the settlement between the parties has been duly accepted and the order of Admission has been set aside. In view of the same nothing further survives.

File be consigned to the Record Room.


(Ina Malhotra)
(Member (J))